DIVISION BENCH **ITEM NO. 118**

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ
IA No. 37/2022, CA No. 47/2022, CA No. 48/2022 IN CP No. 64/ALD/2022

CORAM:

1. **SHRI PRAVEEN GUPTA,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

Date of Order: 01st February, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**SUMIT JETHI & ORS. V/S THE BOAT HOUSE CLUB LIMITED & ANR.**
UNDER SECTION	**SEC. 97 R/W 108/110 OF COMPANIES ACT 2013 & R/W RULE 11 OF NCLT RULES, 2016**

Counsel Appeared Through Video Conferencing/ Physical Hearing (Hybrid Mode):

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 15.03.2023.

-Sd-
(Deputy Registrar)

01st February, 2023

Md. Zaid
(Stenographer)